

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, BENGALURU**

*(Through web-based video conferencing platform)*

**ITEM No.05  
C.P.(IB)No.33/BB/2024**

**IN THE MATTER OF:**

M/s. AKG Shutterings Pvt. Ltd. ... Petitioner  
Vs.  
M/s. APM Design Build Pvt. Ltd. ... Respondent

**Order under Section 9 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on: 22.07.2024**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI  
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Pranam Jain

**ORDER**

1. Heard the Ld. Counsel appearing for the Petitioner.
2. Pursuant to Order dated 12.02.2024, Ld. Counsel for the Petitioner has filed proof of service vide Diary No.2290 dated 16.04.2024, stating that the notice was sent to the Respondent and returned as undelivered, then delivered back to the Sender.
3. In the circumstances, one more opportunity is granted to the Petitioner to serve the notice on the Respondent along with a copy of the Petition through email as well as by Speed Post and is directed to file an Affidavit of Service along with a tracking report in the Registry within period of one week.
4. If the notice sent to the Respondent through Speed Post are not served, the Petitioner is permitted to take out notice to the Respondent by adopting the substitute mode of service by way of paper publication in two daily newspapers i.e. in English and Kannada having wide circulation in the area, and to file an Affidavit of Service along with paper clippings thereof within a period of two weeks from the date of publication of notice, as the case may be.

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5. A period of two weeks' time is granted to the Respondent for filing reply from the date of receipt of notice, and one week thereafter is granted to the Petitioner to file rejoinder, if any, from the date of receipt of copy of the reply.
6. List the case on **03.09.2024**.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**T. KRISHNAVALLI**  
**MEMBER (JUDICIAL)**

Shruthi